

Criminal Cases Nomenclatures (Total 19 categories)		
Sr.No.	Nomenclature	Type of case(s)
1	CRA	Criminal Appeal
2	CRA-AD	Criminal Appeal Acquittal DB
3	CRA-AS	Criminal appeal Acquittal SB
4	CRA-D	Criminal Appeal DB
5	CRA-S	Criminal Appeal SB
6	CRACP	Criminal Appeal Contempt Petition
7	CRM	Criminal Miscellaneous Application
8	CRM-A	Appeal Against Acquittals
9	CRM-M	Criminal Miscellaneous Petition
10	CRM-W	CRM in CRWP
11	CROCP	Criminal Original Contempt Petition
12	CRR	Criminal Revision
13	CRR(F)	Criminal Revision (Family Court)
14	CRREF	Criminal Reference
15	CRWP	Criminal Writ Petition
16	MRC	Murder Reference Case
17	RCRWP	Review in CRWP
18	O&M	Original and miscellaneous
19	IOIN	Interim order in
Civil Cases Nomenclatures (Total 66 categories)		
20	ARB	Arbitration Case
21	ARB-DC	Arbitration Case (Domestic Commercial)
22	ARB-ICA	Arbitration Case(International Comm. Arbitration)
23	CA	Civil Appeal/Company Application
24	CACP	Contempt Appeals
25	CAPP	Company Appeal
26	CCES	CCES
27	CEA	Central Excise Appeal
28	CESR	Central Excise And Salt Reference
29	CM	Civil Misc
30	CMA	Company Misc. Application
31	CMM	HMA Cases U/S 24
32	CO	Civil Original

33	CO-COM	Civil Original (Commercial)
34	COCP	Civil Original Contempt Petition
35	CP	Company Petitions
36	CR	Civil Revision
37	CR-COM	Civil Revision (Commercial)
38	CREF	Civil Reference
39	CS-OS	Civil Suit-Original Side
40	CUSAP	Custom Appeal (w.e.f. 17/7/2004)
41	EDREF	Estate Duty Reference
42	EFA	Execution First Appeal
43	EFA-COM	Execution First Appeal (Commercial)
44	ESA	Execution Second Appeal
45	FAO	First Appeal Order
46	FAO-CARB	First Appeal From Order (Commercial Arbitration)
47	FAO-COM	First Appeal From Order (Commercial)
48	FAO-ICA	First Appeal From Order (International Comm. Arbitration)
49	FAO-M	First Appeal Order-Matrimonial
50	FEMA-APPL	FEMA Appeal
51	GCR	Gold Control Reference
52	GSTA	Goods And Services Tax Appeal
53	GSTR	General Sales Tax Reference
54	GTA	Gift Tax Appeal
55	GTC	Gift Tax Case
56	GTR	Gift Tax Reference
57	ITA	Income Tax Appeal
58	ITR	Income Tax Reference
59	PBPT-APPL	Prohibition Of Benami Property Transaction Appeal
60	PBT	Probate
61	PMLA-APPL	Prevention Of Money Laundering Appeal
62	RA	Review Application
63	RA-CA	Review in Company Appeal
64	RA-CP	Review in Company Petition
65	RA-CR	Review in CR
66	RA-RF	Review Application in RFA

67	RA-RS	Review in RSA
68	RERA-APPL	RERA Appeal
69	RFA	Regular First Appeal
70	RFA-COM	Regular First Appeal (Commercial)
71	RSA	Regular Second Appeal
72	SAO	Second Appeal Order
73	SAO(FS)	SAO Food Safety
74	STA	Sales Tax Appeal
75	STC	Sales Tax Cases
76	STR	Sale Tax Reference
77	TA	Transfer Application
78	TA-COM	Transfer Application (Commercial)
79	WTA	Wealth Tax Appeal
80	WTC	Wealth Tax Cases
81	WTR	Wealth Tax Reference
82	XOBJ	Cross Objection
83	XOBJC	Cross Objection in CR
84	XOBJR	Cross Objection in RFA
85	XOBS	Cross Objection in RSA
Writs Cases Nomenclatures (Total 10 categories)		
86	CA-CWP	Commercial Appeal (Writ)
87	CM	Civil Misc
88	CWP	Civil Writ Petition
89	CWP-COM	Civil Writ Petition (Commercial)
90	CWP-PIL	Civil Writ Petition Public Interest Litigation
91	EA	Execution Applications
92	LPA	Letter Patent Appeals
93	RA-CW	Review in CWP
94	RA-LP	Review in LPA
95	XOBL	Cross Objection in LPA